

Secondly, the Prime Minister has made the situation were compounded. Already the police in under the union Home Ministry and now there would be a task force under the Prime Minister and how will the coordination between the Prime Minister and Home Ministry be effected? My submission is that in the first instance Government should decide who would oversee the law and order in Delhi - P.M. or the Home Minister? My submission is that the entire record of the activities of these gangs should be laid on the Table.

SHRI RAMSHRAYA PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, Sir, I want to draw the attention to the red tapism in the Railways I want to cite the example of red tapism practiced by chief Personnel officer, Calcutta. The Railway Recruitment Board had selected 72 clerks in Eastern Railway in 1992 vide Employment Notice No. RRB/Patna/12/90-91. Out of these 72 clerks, 55 belonged to the non-reserved category and 17 to the reserved category and no appointment has been made against this list till date. But the Chief Personnel officer of Calcutta selected and appointed 100 clerks on his own.

As per the rules, only the candidates selected by the Board can be appointed. When the matter was referred to the Railways Board, the Personnel Advisor of the Railway Board, Shri Vishwanath, recorded his comment - why this irregularity has been committed? The result was that only 7 candidates were appointed and 65 candidates are still awaiting appointment. All the Candidates belong to poor families and their fate is hanging in balance since 1992.

Mr. Deputy Speaker, Sir, the Railway Minister had said sometime back that red tapism would be done away with in the Railways. In view of the observation of the Railway Minister, I would request him to appoint these 65 candidates without any further delay...*(Interruptions\*)*

*[English]*

MR. DEPUTY-SPEAKER : Mamataji, I am sorry. This will not go on record. Now you may say whatever you like to say.

KUMARI MAMATA BANERJEE (Calcutta South) : Sir, every issue is important. Now, I want to raise an important issue. Bangladesh is celebrating its 25th Independence Day Ceremony. In their Liberation Movement, the people of Bangladesh had got moral support and inspiration from the people of India. To further strengthen the Indo-Bangladesh relationship and as a good gesture, I would request the Government to prepare a Plan of Action so that Indo-Bangladesh relationship can build up. For your information, in Calcutta, the Eastern Command has built up a Memento to pay homage to the Bangladesh Army and India Army. This year, India should take initiatives so that they will pay homage to the Bangladesh army and the Indian

\* Not recorded

army. This can also be done through cultural, sports programmes and educational exchange and thus, we can exchange our cooperation with our neighbouring countries.

*[Translation]*

PROF. PREM SINGH CHANDUMAJRA (Patiala) : Mr. Deputy Speaker, Sir, I want to draw the attention of the House and the Government to a very serious issue. But it is also true that all the efforts to draw the attention of the Government are futile.

There is a medical college by the name Mata Gujari in Kishanganj, Bihar. About 240 students of the college are appearing in the examinations. Some local goondas asked the students to pay them protection money of Rs.5 lakhs otherwise they will be prevented from taking the examinations. The students resisted their demands. They were beaten up and thrown out of the college. They also kidnapped Shri Kartar Singh, Trustee, Shri Rastogi, and an administration, Shri Dileep Singh and threatened to close down the college.

Sir, this college was affiliated with Madhepura university in 1994 and the Indian medical council had also given it's approval thereto. The Bihar Government recognised the college after the Supreme Court ordered it. The foundation stone of the college was laid by Giani Zail Singh.

Sir, the college is named after a lady whose supreme sacrifice is unprecedented in the history of India. The husband, sons and grandsons of mata Gujari laid down their lives for the sake of the country. Barring Haryana and Punjab, this is the only medical college belonging to the sikh community in the country. Now we are being threatened that this college would be closed down. The students of the college would be closed down. The students of the college ore being prevented from appearing in the examination. The details of the incident have appeared in the Press also but no action has been taken on behalf of the Government on top of it a case has been registered against Sardar Kartar Singh. All our pleas go unheeded whether they relate to 984 unclaimed dead bodies or any other issue. We want the scope of C.B.I. inquiry should be widened and a Supreme Court judge should be appointed to probe the case of these unclaimed dead bodies. We must have a feeling that we are also the free citizens of this country.

I would like to bring it to your notice that students belonging to all the communities study in that college including 180 students from J&K...*(Interruptions)*

MR. DEPUTY SPEAKER : Please conclude.

PROF. PREM SINGH CHANDUMAJRA : We had requested the Home Minister to make a statement, on the subject but it is more than one week and no statement has been made by him.

Mr. Deputy Speaker, Sir, the issue should not be put off in this manner.